

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Ashapura Intimates Fashion Limited Date of Commencement of Liquidation: 05-10-2020; List of Stakeholders as on Date: 31-03-2021; Name of IP: Mr. Bhavesh Mansukhbhai Rathod; Last 5 digit of registration number: 11910

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	706930	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	2905790	0	0	0	NA
3	Secured financial creditors	5	2120685587	5	2120685587	0	0	0	Annexure 3
4	Unsecured financial creditors	13	551414476	13	551414476	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	71	10432200	71	9009206	0	1422994	0	Annexure 6
7	Operational creditors (Government Dues)	1	35988938	1	35988938	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	72	166208924	72	145976376	0	20232548	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	61741120	1	61741120	0	0	0	Annexure 9
Total		163	2946471245	163	2928428423	0	21655542	0	